

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Advisory Committee in respect of WP (C) 2025/2016 titled as "Narender Singh & Ors. Vs. The District & Sessions Judge (Hqs) Tis Hazari Courts & Anr.	Sh. Arun Sukhija, Addl. Sessions Judge, (East)	Chairperson
		Sh. Arun Kumar Garg, Addl. District Judge (Central)	Member
		Sh. Atul Krishna Aggarwal, Addl. Sessions Judge, Spl. FTC (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

Dated 13 DEC 2022

2241/92702-731 /F.1(3)/Gaz/2022
No.

Subj- Constitution of "Advisory Committee in respect of WP (C) 2025/2016 titled as Narender Singh & Ors. Vs. The District & Sessions Judge (Hqs)", Tis Hazari Courts & Anr.
Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Litigation Branch, Central District, with the direction to pursue the matter with said committee.
5. The Sr. AO(J)/Branch In-Charge, Admn. Branch (I,II&III), Vigilance Branch, General Branch, Accounts Branch, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

